

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1131/2023 in CP (IB) No.40/7/HDB/2017</b>
<b>NAME OF THE COMPANY</b>	<b>Sri Gangadhara Steels Limited</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>PEC Limited</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Sri Gangadhara Steels Limited</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1131/2023**

**Present:** Ld. Counsel Mr. Sachin Sharma for the Applicant.

Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent prays for adjournment. Prayer is allowed. **matter is adjourned to 20.12.2023.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**